

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 286 OF 2015

Dated: 16th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of :

**Punjab Energy Development Agency (PEDA)Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Grover
Mr. Paritosh Kr. Singh

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1
Ms. Suparna Srivastava for R.2
Mr. Arun Sharma
Mr. T.K. Joshi for R.3

ORDER

Learned counsel for respondent No.3 seeks two weeks time to file reply. He may file the same on or before 31.08.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 15.09.2016 after serving copy on the other side.

List the matter on **29.09.2016.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**